

an>

Title: Need to bring legislation to sell human organs.

*SHRI K. ASHOK KUMAR (KRISHNAGIRI): Hon. Deputy Speaker Sir, Vanakkam.

In our country, in every 15 minutes, a person joins the waiting list meant for organ transplantation. And in every 10 minutes, a person dies due to non-availability of organs for transplantation. There are legal options available for organ donation of the deceased. But at the same time, a person who is alive and wanting to donate his organ has no legal support for doing the same. As per legal provisions one can donate organs like kidney through organ donation to only the close relatives. However in the organ transplants that take place in the country 90 to 95 percent are done through the organs donated by living donors. At the same time only 5 to 10 percent of these organ transplants are done through the organs taken from deceased donors. In foreign countries, the organ transplants done through organs received from deceased donors, stand at 80 percent whereas the same is at 0.1 percent in our country. I therefore urge that awareness should be created among public about organ donation. Moreover some private hospitals charge exorbitant amount of nearly 40 lakh rupees from the persons who need kidney for transplantation and indeed in turn pay a maximum of up to Rs.2 lakh to the actual donors. Therefore, I urge upon the Union Government to explore the implementation of the legal options relating to selling and receiving of organs after the sale amount is paid fully to the donor. Without the influence of middlemen, the sale amount should be paid into the bank account of donors. Therefore my appeal to you is to legalize the selling of organs in our country. It is through which we can even prevent all the illegal practices that prevail due to several restrictions in place, particularly for kidney transplants. I therefore urge upon the Union Government to take necessary steps for legalizing the voluntary sale of organs by any living human being and for ensuring safer organ transplantation. Thank you Sir.

HON. DEPUTY SPEAKER: Shri Bhairon Prasad Mishra, Kunwar Pushpendra Singh Chandel and Shrimati V. Sathyabama are allowed to associate with the matter raised by Shri K. Ashok Kumar.